

Report received from United States of America (USA) indicates that the recession in USA has affected almost all sections of the people. However, they have informed that Indians working in the United States are mostly professionals and the extent of job losses by Indians is, therefore, slightly mitigated by their indispensability to the organization. The exact number of Indians affected by the recession is indeterminate.

(d) The action taken by the Government to overcome economic slowdown like the three stimulus packages announced, the National Rural Employment Guarantee Scheme etc., contribute to reviving the economy and creating jobs, which help those rendered jobless as well. Besides, the implementation of the 'Rajiv Gandhi Shramik Kalyan Yojana' wherein the insured worker and his family are entitled to about 50% of wages upto a period of one year and medical benefits in the case of loss of job and schemes such as Rashtriya Swasthya Bima Yojana, Aam Admi Bima Yojana, and Indra Gandhi National Old Age Pension Scheme also mitigate the adverse impact on workers. Further, the skill development programmes enable workers to harness Job opportunities.

Deaths and injuries at work places

1275. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that accidental death and injury in work places are rising every year so also increase of occupational diseases;

(b) what is the number of death and injury in accidents and occupational deaths in the country, industry-wise and State-wise from 2004 to 2009;

(c) whether the number of accidents are more in construction, Mines, Coal, J.D.I; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) No definite trend can be indicated regarding fatal and non fatal injuries and occupational disease. The position varies from sector to sector. The State-wise details of reportable fatal and non-fatal injuries and occupational disease in factories covered under Factories Act, 1948 from 2004 to 2008 are given in the Statement I and Statement-II respectively (See below). Industry-wise details are not maintained. The fatal and non-fatal accident injuries and occupational disease reported in major ports during the said period are given in the Statement-III (See below).

The State-wise details of accidents resulting in deaths and serious injuries in Coal Mines and Non-Coal Mines from 2004 to 2009 (upto 31.05.2009) are given in the Statement-IV and statement-V respectively (See below).

The State-wise details of notified occupational disease in Coal Mines and non-Coal Mines are given in the Statement-VI (See below).

The details of deaths and injuries in construction industry in respect of Central Sector are given in the Statement-VII as per the available data. No data relating to number of accidents in construction sector in respect of States is being maintained centrally.

Statement-I
Fatal and Non-fatal Injuries in Factories

States/Union Territories	2004		2005		2006		2007		2008(P)	
	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries
1	2	3	4	5	6	7	8	9	10	11
Andaman & Nicobar Islands	0	113	0	87	0	71	0	41	0	66
Andhra Pradesh	90	2258	134	1626	176	1334	157	1622	163	1411
Assam	12	66	5	49	5	50	11	65	3	129
Bihar	6	258	4	130	6	108	11	28	6	48
Chandigarh	0	0	1	1	0	7	0	4	2	7
Chhattisgarh	47	671	73	582	94	422	92	365	103	343
Daman & Diu & Dadra & Nagar Haveli	2	28	5	15	8	29	10	27	12	44
National Capital of Delhi	5	14	17	33	14	50	17	35	5	37
Goa	13	154	15	187	8	196	10	181	7	161
Gujarat	221	7665	200	5574	184	4843	222	3151	195	2725
Haryana	64	134	38	234	71	186	101	114	74	112
Himachal Pradesh	6	19	3	12	1	18	10	9	6	5

	1	2	3	4	5	6	7	8	9	10	11
Jammu & Kashmir	1	121	1	125	0	118	1	306	4	247	
Jharkhand	21	197	23	151	27	243	21	105	22	190	
Karnataka	48	1403	34	1259	64	1371	107	1225	91	1052	
Kerala	10	254	18	377	13	577	22	172	15	158	
Madhya Pradesh	34	1338	36	1281	35	2099	52	1590	40	1419	
Maharashtra	153	5276	173	4137	175	4223	197	3351	218	3088	
Manipur	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	
Meghalaya	0	1	0	0	1	1	2	2	0	6	
Nagaland	0	0	N.A.	N.A.	0	0	0	0	0	0	
Orissa	39	605	37	534	74	479	81	468	81	437	
Puducherry	4	467	6	245	12	249	8	208	1	235	
Punjab	39	193	56	148	48	139	35	136	45	144	
Rajasthan	52	123	52	1274	1	1129	60	1145	45	997	
Tamil Nadu	53	1846	57	1545	48	1198	60	1089	67	1252	
Tripura	0	3	2	3	0	5	1	2	0	1	
Uttar Pradesh	86	277	78	193	118	235	78	182	81	141	
Uttarakhand	12	38	10	55	31	59	19	44	15	65	
West Bengal	63	31675	64	28288	75	24761	68	17096	86	18615	
TOTAL :	1081	56308	1135	48145	1349	44200	1453	32763	1387	33135	

Note: Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim do not have any registered factories.

NA - Not Available.

Source: Chief Inspector of Factories of States/UTs

Statement-II

State wise cases of Occupational Diseases reported in factories

States/UTs	2004	2005	2006	2007	2008
Andaman & Nicobar Islands	Nil	Nil	Nil	Nil	NA
Andhra Pradesh	Nil	Nil	Nil	Nil	NA
Assam	Nil	Nil	Nil	Nil	NA
Bihar	Nil	Nil	Nil	Nil	NA
Chandigarh	Nil	Nil	Nil	Nil	NA
Chattisgarh	N.A.	N.A.	N.A.	N.A.	NA
Daman & Diu & Dadra & Nagar Haveli	Nil	Nil	Nil	N.A	NA
National Capital of Delhi	Nil	Nil	NA.	N.A.	NA
Goa	Nil	Nil	Nil	N.A.	NA
Gujarat	10	Nil	22	5	NA
Haryana	Nil	Nil	Nil	Nil	NA
Himachal Pradesh	Nil	NA	NA	NA	NA
Jammu & Kashmir	Nil	Nil	Nil	Nil	NA
Jharkhand	Nil	NA	Nil	Nil	NA
Karnataka	Nil	Nil	Nil	Nil	NA
Kerala	Nil	1	2	Nil	NA
Madhya Pradesh	2	Nil	3	Nil	NA
Maharashtra	8	2	Nil	3	NA
Manipur	NA	NA	NA	NA	NA
Meghalaya	Nil	Nil	Nil	Nil	NA
Nagaland	ML	Nil	Nil	Nil	NA
Orissa	NIL	NIL	21	NIL	NA
Puducherry	Nil	Nil	Nil	Nil	NA
Punjab	Nil	Nil	NA	Nil	NA
Rajasthan	Nil	Nil	Nil	Nil	NA
Tamil Nadu	NIL	NIL	NA	NIL	NA
Tripura	Nil	Nil	Nil	Nil	NA
Uttar Pradesh	Nil	Nil	Nil	Nil	NA
Uttarakhand	Nil	Nil	Nil	Nil	NA
West Bengal	Nil	Nil	Nil	Nil	NA

Note: Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim do not have any registered factories.

NA : Not Available.

Source : Chief Inspector of Factories of State s/UTs

Statement-III

Accident statistics in the port sector for the period 2004-08

Year	Fatal	Non-Fatal	Total
2004	28	183	211
2005	30	178	208
2006	36	157	193
2007	23	135	158
2008	33	116	149

Details of the occupational diseases reported in the port sector for the period 2004-08

Year	No. of occupational diseases reported
2004	-Nil-
2005	-Nil-
2006	-Nil-
2007	-Nil-
2008	-Nil-

Statement-IV

State-wise details of accidents, resulting in deaths and serious injuries in Coal Mines during 2004-2009

Name of State	Year	Fatal		Serious		
		No. of Accidents	No. of Persons Killed	No. of S/Injured	No. of Accidents	Persons S/Injured
1	2	3	4	5	6	7
Andhra Pradesh	2004	11	14	7	437	440
	2005	11	11	3	795	797
	2006	16	19	5	557	560
	2007	12	12	3	566	571
	2008	16	17	2	400	403
2009	8	10	4	91	92	
Assam	2004	2	2	0	1	1
	2005	1	1	1	0	0
	2006	0	0	0	0	0

1	2	3	4	5	6	7
	2007	0	0	0	0	0
	2008	2	7	4	0	0
	2009	0	0	0	0	0
Chhattisgarh	2004	3	4	0	68	69
	2005	7	7	0	55	56
	2006	3	3	0	46	46
	2007	11	11	2	40	41
	2008	13	13	0	27	27
	2009	6	6	2	8	8
Gujarat	2004	0	0	0	2	2
	2005	1	1	0	1	1
	2006	0	0	0	1	1
	2007	1	1	0	0	0
	2008	3	3	0	1	1
	2009	1	1	0	0	0
Jammu & Kashmir	2004	0	0	0	3	3
	2005	0	0	0	1	3
	2006	0	0	0	0	0
	2007	0	0	0	0	0
	2008	0	0	0	0	0
	2009	0	0	0	0	0
Jharkhand	2004	27	30	1	147	155
	2005	29	49	10	78	82
	2006	25	75	3	62	63
	2007	20	22	1	105	106
	2008	16	16	0	79	81
	2009	12	14	1	26	26
Madhya Pradesh	2004	8	9	0	71	74
	2005	16	17	4	64	65
	2006	15	16	5	46	46

1	2	3	4	5	6	7
	2007	11	11	2	59	59
	2008	13	20	0	39	40
	2009	3	3	0	8	10
Maharashtra	2004	11	11	2	39	39
	2005	5	5	0	27	28
	2006	6	6	1	34	35
	2007	8	8	0	34	35
	2008	11	11	0	21	21
	2009	2	2	0	4	4
Orissa	2004	4	4	0	17	17
	2005	10	10	0	14	14
	2006	2	2	0	12	20
	2007	4	4	0	8	8
	2008	4	4	0	4	4
	2009	0	0	0	2	2
Tamil Nadu	2004	3	3	0	3	3
	2005	1	1	0	2	3
	2006	5	5	0	4	4
	2007	2	2	0	1	1
	2008	2	2	1	2	2
	2009	1	1	0	1	1
Uttar Pradesh	2004	2	2	0	5	5
	2005	2	2	0	3	4
	2006	0	0	0	3	3
	2007	3	3	0	2	2
	2008	2	2	0	2	2
	2009	1	1	0	1	1
West Bengal	2004	16	17	4	169	169
	2005	13	13	1	66	66
	2006	6	11	1	96	98

1	2	3	4	5	6	7
	2007	5	5	3	107	116
	2008	11	11	0	74	75
	2009	3	3	0	14	14
All India	2004	87	96	14	962	977
	2005	96	117	19	1106	1119
	2006	78	137	15	861	876
	2007	77	79	11	922	939
	2008	93	106	7	649	656
	2009	37	41	7	155	158

N.B.: Data for the year 2007 to 2009 are provisional. Data for the year 2009 are upto 31.05.09

Statement-V

*State-wise details of accidents, resulting in deaths and serious injuries
in non-coal mines during 2004-2009*

Name of State	Year	Fatal			Serious	
		No. of Accidents	No. of Persons Killed	No. of S/Injured	No. of Accidents	Persons S/Injured
1	2	3	4	5	6	7
Andhra Pradesh	2004	4	4	0	4	4
	2005	5	7	1	2	2
	2006	4	7	1	1	1
	2007	6	10	2	5	5
	2008	7	9	1	1	1
	2009	0	0	0	0	0
Assam	2004	1	1	1	26	27
	2005	1	1	0	11	11
	2006	3	3	0	10	10
	2007	3	3	0	12	12
	2008	2	2	0	17	17
	2009	0	0	0	4	4

1	2	3	4	5	6	7
Chhattisgarh	2004	5	6	1	16	18
	2005	1	1	0	17	17
	2006	3	4	1	15	15
	2007	2	2	0	19	19
	2008	5	5	0	11	11
	2009	0	0	0	8	8
Goa	2004	1	1	0	1	1
	2005	0	0	0	0	0
	2006	4	9	0	0	0
	2007	2	2	0	2	2
	2008	2	2	0	1	1
	2009	3	3	0	0	0
Gujarat	2004	1	1	0	6	6
	2005	1	1	0	3	3
	2006	0	0	0	1	1
	2007	1	1	0	3	3
	2008	6	6	2	3	3
	2009	0	0	0	0	0
Himachal Pradesh	2004	1	1	0	0	0
	2005	1	1	0	0	0
	2006	2	3	0	0	0
	2007	0	0	0	0	0
	2008	0	0	0	0	0
	2009	0	0	0	0	0
Haryana	2004	1	1	0	0	0
	2005	0	0	0	0	0
	2006	0	0	0	0	0
	2007	0	0	0	0	0
	2008	0	0	0	0	0
	2009	0	0	0	0	0

1	2	3	4	5	6	7
Jharkhand	2004	7	8	0	12	12
	2005	5	5	0	7	7
	2006	3	3	0	9	9
	2007	5	5	0	2	3
	2008	5	6	2	9	9
	2009	3	3	0	2	2
Jammu & Kashmir	2004	0	0	0	0	0
	2005	0	0	0	0	0
	2006	1	1	0	0	0
	2007	0	0	0	0	0
	2008	0	0	0	0	0
	2009	0	0	0	0	0
Karnataka	2004	1	1	0	54	57
	2005	3	3	0	21	21
	2006	4	4	1	11	11
	2007	2	2	0	6	17
	2008	4	4	0	8	8
	2009	0	0	0	3	3
Kerala	2004	1	1	0	0	0
	2005	0	0	0	1	1
	2006	0	0	0	0	0
	2007	1	5	2	1	1
	2008	5	7	3	0	0
	2009	0	0	0	0	0
Madhya Pradesh	2004	2	4	1	6	6
	2005	0	0	0	7	7
	2006	1	1	2	4	4
	2007	4	5	0	4	5
	2008	2	2	0	1	1
	2009	0	0	0	0	0

1	2	3	4	5	6	7
Maharashtra	2004	1	1	0	5	5
	2005	3	3	0	2	2
	2006	1	1	1	4	5
	2007	0	0	0	2	2
	2008	2	10	20	1	1
	2009	0	0	0	0	0
Orissa	2004	7	7	2	14	14
	2005	12	13	2	6	6
	2006	8	8	0	6	6
	2007	12	12	5	6	6
	2008	11	11	3	6	7
	2009	4	4	0	2	2
Rajasthan	2004	19	22	1	39	39
	2005	9	10	1	29	29
	2006	16	19	1	16	16
	2007	19	21	5	16	16
	2008	20	28	9	22	22
	2009	0	0	0	9	9
Tamil Nadu	2004	4	4	3	2	2
	2005	6	6	0	2	3
	2006	8	8	2	1	1
	2007	3	4	1	1	1
	2008	1	1	0	0	0
	2009	0	0	0	0	0
Tripura	2004	0	0	0	2	2
	2005	0	0	0	0	0
	2006	0	0	0	0	0
	2007	0	0	0	0	0
	2008	0	0	0	0	0
	2009	0	0	0	0	0

1	2	3	4	5	6	7
Uttarakhand	2004	1	1	0	1	1
	2005	1	1	0	0	0
	2006	0	0	0	0	0
	2007	0	0	0	0	0
	2008	1	1	0	0	0
	2009	0	0	0	0	0
All India	2004	57	64	9	188	194
	2005	48	52	4	108	109
	2006	58	71	19	78	79
	2007	60	72	15	79	92
	2008	73	94	40	80	81
	2009	10	10	0	28	28

N.B. : Data for the year 2007 to 2009 are provisional. Data for the year 2009 are upto 31.05.09.

Statement-VI

*State-wise number of cases of notified occupational diseases during
2004-2009 (till 7th July)*

Year	Name of State	No. of cases
2004	Jharkhand	48
	Orissa	1
2005	Jharkhand	9
	Andhra Pradesh	2
	Karnataka	3
	Rajasthan	30
2006	Jharkhand	13
	Madhya Pradesh	1
	Jharkhand	7
2007	Andhra Pradesh	4
	Madhya Pradesh	1
2008	Andhra Pradesh	2
	Karnataka	3
2009 till 7th July	Andhra Pradesh	1

Statement-VII

Details relating to deaths and injuries in construction industry in the Central Sector.

S.No.	Year	Deaths	Injuries
1.	2004	4	NIL
2.	2005	19	32
3.	2006	9	1
4.	2007	12	NIL
5.	2008	35	12
6.	2009 (till 31st May)	2	NIL

One code number to each EPF Subscriber

1276. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government was committed to give one code number to each EPF beneficiary which could be used in any State in the country;
- (b) whether Provident Fund Trust has failed to do so inspite of its repeated assurance; and
- (c) whether Provident Fund Trust is interested to give one national number to the workers, if so, time frame for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (c) Under the Business Process Re-engineering (BPR), which was planned to be implemented earlier, a Social Security Number (SSN) was to be provided to all the members/subscribers of Employees' Provident Fund Organisation (EPFO). However, this project has been reviewed and a revised project implementation plan has been developed in collaboration with National Informatics Centre, which is currently being implemented since April, 2008. Under the revised strategy, SSN is not mandatory for getting services from the EPFO and presently existing Provident Fund membership number will suffice for obtaining the services.

Creation of skilled workers

1277. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the strategy and action of Government to create 500 million skilled workers in future, the fund infrastructure details thereof;
- (b) whether multinational monopoly housing investors, FDI who are using the skills of our country are also participating in ours skill development and skill upgradation process; and